

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
 HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/02/KOB/2020
SECTION	213, 241, 242, 244 & 246 C/ACT
NAME OF PARTIES	T P ANILKUMAR & 3 OTHERS V/S INDUS MOTORS COMPANY PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHARDUL AMARCHAND MANGALDAS & CO.
RESPONDENTS ADVOCATE/ PROFESSIONAL	BIJU VARGHESE ABRAHAM, ADVOCATE(S) BHARTI'S LEGAL, M/S MAHARAJ NR SURESH AND CO.LLP.

17 April 2024

O R D E R

REPORT FILED BY THE FORENSIC AUDITOR in CP/02/KOB/2020

List this matter on **24.04.2024**.

IA(C/ACT)/64/KOB/2024 in CP/02/KOB/2020

List this matter on **24.04.2024**.

CP/02/KOB/2020

Petitioners are represented by Learned Senior Counsel, Mr. P H Aravindh Pandian and Learned Counsel, Mr Manu Nair. Respondents are represented by Learned Counsel, Mr. Santhosh Mathew along with Learned Counsel Mr. Alishan Naqvee, Learned Counsel, Mr. Akhil Suresh and Learned Counsel, Ms. Rupal Bhatia.

Learned NCLT appointed Auditor is present through virtual mode and explains that certain information called from the Respondents is yet to be made available to the Auditor. The Auditor further assures that, the moment he receives the said information

(2)

from the Respondents, he shall finalise his report and file the same within the extended time. Accordingly, the Auditor is directed to submit the Final Report on or before 24.04.2024. It is made clear to the Auditor that no further accommodation shall be granted to him.

List this matter for the Auditor's report on **24.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**